

movement of various commodities on a current basis due to increase in turn round of wagons on the railways in the last few years due to a variety of factors, most of which are not under Railway's control.

(b) Railways require to load approximately 24,000 empty wagons on the Broad Gauge and 5,000 empty wagons on the Metre Gauge per day to meet the current demands.

(c) Projections of traffic for the Vth Plan period 1980-85 are still to be finalised by the Planning Commission.

(d) In order to meet the increasing needs, Railways have planned for procurement of 18,000 wagons (in terms of 4-wheelers) during the current year i.e. 1980-81. In 1981-82 the procurement of wagons is proposed to be increased to 18,000. As regards the next two years, the procurement targets will be finalised after the plan allocations have been decided upon for these two years.

(e) Although there has been slippage in the production of wagons in the first three months of the current year with respect to the pro-rata target for 1980-81, it is expected that this shortage will be made good by the wagon building units in the coming months and the target of 13,000 4-wheelers for 1980-81 is likely to be achieved.

D.T.C. Service from Pitampura Residential Colony

6293. PROF. NARAIN CHAND PARASHAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a demand has been received by Government for plying direct bus services from Pitampura residential colony to (i) Central Secretariat, (ii) Regal (Connaught Place), (iii) Lajpat Nagar, (iv) New Delhi Railway Station, (v) Inter-State Bus Terminal, (vi) Kalkaji and (vii) Safdarjang Hospital;

(b) if so, the decision taken by Government thereon; and

(c) if not, the likely date by which the decision would be taken?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) to (c). The Delhi Transport Corporation have received a demand for direct bus service from Pitampura Residential Colony to Central Secretariat & Regal. (Connaught Place) which is under its active consideration. Such demands are considered in totality keeping in view the additions to fleet strength of the Corporation. Decision in the matter is, therefore, likely to take some time.

No demand has been received, till date, by the Delhi Transport Corporation for direct bus service from the Colony to other parts of the city, as mentioned in the question. However, the Colony is already connected to Inter State Bus Terminal by route 901 operating between Kamla Market to Mangolpuri. The residents of the Colony can also reach Lajpat Nagar, Safdarjang Hospital, New Delhi Railway Station and Kalkaji with one change.

Flag Station at Lunsu

6294. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the people of village Lunsu and the surrounding villages in Dehra Tehsil of Kangra District in Himachal Pradesh have demanded the opening of a Flag Station at village Lunsu on K.V.R.;

(b) if so, whether the Railway Administration asked the villagers for land and made some other demands for opening the station;

(c) if so, whether the villagers have since fulfilled or promised to fulfil all the demands; and

(d) the likely date by which the station would be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Railway Administration neither asked the villagers for land nor made any other demand for opening of this station but the villagers on their own through the local panchayat have offered to donate land and construct a small room for the booking office on Shramdan basis.

(c) and (d). This proposal is, at present, under examination of Northern Railway and necessary action in the matter will be taken in due course.

Railway Accident in Kangra Valley

6295. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of RAILWAYS be pleased to refer to the reply given to Starred Question No. 477 on the 10th July, 1980 regarding railway accident in Kangra Valley and state:

(a) the names of eight persons killed in the accident on the 12th May, 1979 alongwith their addresses;

(b) the names of those whose heirs sent applications to claim compensation alongwith the dates on which they were sent and received by the Railway Administration separately;

(c) the action taken by Government on these representations, with dates on which the claim was paid or would be paid, in case it is being finalised; and

(d) the likely date by which all the cases for the payment of compensation would be finalised and the amount paid to the heirs?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Of the 8 persons killed in the accident, only 6 were

identified. The names and addresses of the persons are as under:—

S. No.	Name & Address
1.	Shri Kalmi Ram, s/o Shri Babu Ram, Village: Palathi, P.O., Jawanwala Ladhu, Tehsil: Nurpur, Distt. Kangra.
2.	Shri Dhayan Singh, s/o Shri Nathu Ram, Village: Palathi, P.O. Jawanwala Ladhu, Tehsil: Nurpur, Distt. Kangra.
3.	Shri Amin Chand, s/o Shri Mansa Ram, Village & P.O. Takoli, Tehsil: Nurpur, Distt. Kangra.
4.	Shri Babu Ram, s/o Shri Charku, Village: Ludhian, P.O. Phalada, Tehsil: Nurpur, Distt. Kangra.
5.	Shri Gorkhu Ram, s/o Shri Udai Ram, Village & P.O. Harsar Dehri, Tehsil: Nurpur, Distt. Kangra.
6.	Shri Karam Singh, s/o Shri Basant Singh, Village & P.O. Harsar Dehri, Tehsil: Nurpur, Distt. Kangra.

(b) The details of such claim applications are given in Annexure.

(c) The claimants were advised to file their claim applications before the District Magistrate, Kangra at Dharamsala-cum-Ex-Officio Claims Commissioner as the claims arising out of this accident are to be settled by him.

(d) The admissibility of the claims and the quantum of compensation has to be determined by the Ex-Officio Claims Commissioner. He has to deal with the claims in addition to his own duties. The likely date by which the claims will be decided and the amount of compensation, however, cannot be foreseen as only the said court is competent to decide